PATNA HIGH COURT

Notice for opening of Financial Bids

Ref.: (i) Tender Notice No. 01/2026/Selection & Appointment Cell for providing/rendering assistance to this Court in conduct of the District Judge (Entry Level), Direct from Bar Exams, and

(ii) Tender Notice No. 02/2026/Selection & Appointment Cell for providing services of biometric attendance at the exam centres/ venue.

In connection with the above tender notices, it is hereby informed that based on terms and conditions mentioned therein altogether three (03) bids have been received against Tender Notice No. 01/2026/Selection & Appointment Cell whereas seven (07) bids have been received against Tender Notice No. 02/2026/Selection & Appointment Cell. Technical bids of all the bidders are found to be valid.

Hence, financial bids of the qualified bidders mentioned below is scheduled for opening on 08.10.2026 (Thursday) at 02:30 P.M. near the Chambers of the Registrar (Appointment), Patna High Court, Patna:

Sl. No.	Tender Notice No.	Name of the bidders
1.	01/2026	(i) JSR Technologies & Services India LLP, New Delhi (ii) ND Info Systems Pvt. Ltd., Noida, Uttar Pradesh (iii) Sai Educational & Health Awareness Trust, Patna, Bihar
2.	02/2026	(i) JSR Technologies & Services India LLP, New Delhi (ii) Innovatiview India Ltd., Noida, Uttar Pradesh (iii) ND Info Systems Pvt. Ltd., Noida, Uttar Pradesh (iv) Vensysco Technologies Ltd., Noida, Uttar Pradesh (v) Scope Testing Services Pvt. Ltd., New Delhi (vi) Digital Parinday Pvt. Ltd., Noida, Uttar Pradesh (vii) Sai Educational & Health Awareness Trust, Patna, Bihar

The bidders or their authorized representatives may attend the opening of financial bid on the date and time, as mentioned above, near the Chambers of the Registrar (Appointment), Patna High Court, Patna.

No separate information shall be issued regarding the same.

By order of the Court

Patna High Court, Patna
Date: 30.09.2026

Registrar General